

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

CUSTOMS APPEAL NO: 87331 OF 2013

[Arising out of Order-in-Appeal No: PVR/231 to 232/NGP/2013 dated 22nd April 2013 passed by the Commissioner of Central Excise & Customs (Appeals), Nagpur.]

Murli Industries Ltd

News Print & Paper Division
Survey No. 485, 27th K M Bhandara Road
Vill: Vadoda, Nagpur

... Appellant

versus

Commissioner of Central Excise & Customs

Telangkhedi, Civil Lines, Nagpur - 440001

...Respondent

APPEARANCE:

Ms Anjali Hirawat, Advocate for the appellant

Shri P A Daulatkhan, Deputy Commissioner (AR) for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: 85744/2024

DATE OF HEARING:	06/02/2024
DATE OF DECISION:	05/08/2024

PER: C J MATHEW

For order, see customs appeal no. 87321 of 2013.

(Order pronounced in the open court on 05/08/2024)

(AJAY SHARMA)
Member (Judicial)

**/as*

(C J MATHEW)
Member (Technical)